

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
HYDERABAD**

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Sub:- High Court for the State of Telangana – e-mail received from the Registrar (Administration), National Judicial Academy, Bhopal – Approval of Academic Calendar for the months of August & September, 2019 and Nominations of two Magistrates for the Academic Program No. P – 1164, "Workshop on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994" scheduled to be held from 31.08.2019 and 01.09.2019 – Nomination of Judicial Officers – Orders Issued-Reg.

Ref: e-mail dt: 09.08.2019, from the Registrar (Administration), National Judicial Academy, Bhopal.

**ORDER: ROC.NO. 713/SO/2019, DATED 16.08.2019**

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The Hon'ble High Court has been pleased to nominate Sri G. Venu, Junior Civil Judge, Nakrekal, Nalgonda District and Smt. B. Soujanya, II Additional Junior Civil Judge-Cum-XX Metropolitan Magistrate, Cyberabad at Malkajgiri, Ranga Reddy District, to participate in the Academic Program No. P – 1164, "Workshop on Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994" scheduled to be held on 31.08.2019 and 01.09.2019 at National Judicial Academy, Bhopal.

The Officers, who are nominated, are instructed to go through the "Joining Instructions" published on the National Judicial Academy website.

  
**REGISTRAR GENERAL**  
16.8.19.

To

1. The Individual concerned.
2. The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (With a request to place the same in the official website of the High Court.)

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